

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

31. M.A. 2607/2019
IN
C.P. 773/2017

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.07.2021**

NAME OF THE PARTIES: Arya Mittara

V/S

Marke Precitech Pvt Ltd

SECTION 59-213-241-242 OF COMPANIES ACT, 2013

ORDER

The matter is taken up through virtual hearing.

Due to paucity of time, matter could not be heard. List this matter on
20.09.2021.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)